

GOVERNMENT OF INDIA
MINISTRY OF COAL

LOK SABHA
UNSTARRED QUESTION NO. 1184
TO BE ANSWERED ON 3.3.2016

'Setting up of Mukunda Open Cast Colliery Project'

1184. SHRIMATI RITI PATHAK:

Will the Minister of COAL be pleased to state:

- (a) whether the land acquired by Bharat Coking Coal Limited (BCCL), Dhanbad in Zone B of Belgarhia to set up Mukunda Open Cast project was transferred to the Jharia Rehabilitation Development Authority (JRDA) for constructing houses;
- (b) if so, the details thereof and reasons therefor;
- (c) whether the Government proposes to return the land to the farmers whom the land belonged; and
- (d) if not, the reasons therefor?

A N S W E R

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a to b): In Belgoria village, BCCL had acquired 378.39 acre land vide LA Case No. 16/84-85 for activities related to Mukunda Open Cast Project. The entire 378.39 acre land has been handed over to Jharia Rehabilitation Development Authority (JRDA) by BCCL for construction of houses, after obtaining NOC from this Ministry.

(c & d): No, the Government does not propose to return the land to the farmers, whom the land belonged. It has been transferred/handed over to JRDA for construction of houses.
